

**MINISTRY OF RURAL DEVELOPMENT
(GRAMIN VIKAS MANTRALAYA)**

**A. DEPARTMENT OF RURAL DEVELOPMENT
(GRAMIN VIKAS VIBHAG)**

1. Public cooperation, including all matters relating to voluntary agencies for rural development, Council of Advancement of People's Action and Rural Technology (CAPART) and National Fund for Rural Development.
2. National Institute of Rural Development (NIRD).
3. National Rural Road Development Agency (NRRDA).
4. All matters relating to rural connectivity including the Pradhan Mantri Gram Sadak Yojana (PMGSY).
5. All matters relating to cooperation with the Centre for Integrated Rural Development for Asia and Pacific (CIRDAP) and the Afro-Asian Rural Development Organisation (AARDO).
6. All matters pertaining to rural employment or unemployment such as working out of strategies and programmes for rural employment including special works, wage or income generation and training related thereto. Implementation of the specific programmes of rural employment evolved from time to time. The following schemes are being implemented by this Department in this regard, at present:
 - (i) Swarnjayanti Gram Swarozgar Yojana (SGSY)
 - (ii) Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)
7. Indira Awaas Yojana and Rural Housing including Rural Housing Policy and all matters germane and incidental thereto under country or rural habitat planning, in so far as it relates to rural areas.
8. Identification of rural households living below poverty line, through BPL Census, for providing assistance under rural development programmes.
9. Vigilance & Monitoring Committees at State and District level for rural development schemes.
10. District Rural Development Agency (DRDA) Administration.

11. National Social Assistance Programme (NSAP), which include Indira Gandhi National Old Age Pension Scheme (IGNOAPS) and National Family Benefit Scheme (NFBS).
12. Provision of Urban Amenities in Rural Areas (PURA).